1980. [Placed in Library. See No. LT-1075/80]

I. Report and Accounts (1978-79) of the Indian National Science Academy New Delhi and related papers

II. Report and accounts (1978-79) of the Raman Research Institute, Bangalore and related papers

III. Report and accounts (1978-79) of the Maharashtra Association for the Cultivation of Science, puue and related papers

THE DEPUTY MINISTER IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY AND SPACE (SHRI VIJAY N. PATIL): Sir, I beg to lay •on the Table a copy each (in English and Hindi) of the following papers:

- I. (a) Annual Report and Accounts of the Indian National Science Academy, New Delhi, for the year 1978.79, together with the Auditors' Reports on the Accounts.
- (b) Statement accepting the document mentioned at (i) (a) above and giving reasons for the delay in laying thereof.

[Placed in Library. See No. LT-1146/80 for (a) and (b)].

- II. (a) Annual Report and Accounts of the Raman Research Institute, Bangalore, for the year 1978-79, together with the Audit Report on the Accounts.
- (b) Statement accepting the document mentioned at (ii) (a) above and giving reasons for the delay in laying thereof.

[Placed in Library. See No. LT-1145/80 for (a) and (b)]. III. (a) Annual Report and Accounts of the Maharashtra Association for the Cultivation of Science, Pune, for the year 1978-79 together with the Auditors' Report on the Accounts.

(b) Statement accepting the document mentioned at (iii) (a) above and giving reasons fo_r the delay in laying thereof.

[Placed in Library. See No. LT-1144/80 for (a) and (b)].

Statement on Industrial Policy

SHRI CHARANJIT CHANANA: Sir, I beg to lay on the Table a copy of the statement on industrial policy. [Placed in Library. See No. LT-1199/80]

SHRI BHUPESH GUPTA (West! Bengal): This should be discussed. You will kindly find time.

ANNOUNCEMENT BY CHAIRMAN RE: REQUEST OF THE ASSISTANT COMMISSIONER OF POLICE (HQRS) NEW DELHI TO EXAMINE CERTAIN DOCUMENTS IN CUSTODY OF SECRETARY-GENERAL, RAJYA SABHA

MR. CHAIRMAN; I have an announcement to make to the hon. Members and to the House.

I have to inform the House that a request was received from the Assistant Commissioner of Police (H. Qrs.), New Delhi vide letter dated 14-2-1980 to examine documents in the custody of the certain Secretary-General, Rajya Sabha, in connection with the investigation of a case FIR No. 684 dated 28-11-1978 under section 420 of the I.P.C. Police Station Parliament Street, New Dslhi, registered on the complaint of Shri Syed Ahmad Hashmi, a Member this House. I referred the matter to the Committee of privileges for obtain. ing its views. /The Committee, after deliberations, felt that I may permit the police authorities to inspect and make copies (including photostat copies) of the documents mentioned in the letter dated 1st May, 1980 from the Assistant Commissioner of Police (H.Qrs), New Delhi, in connection with the investigation of the case. The also opined that the said Committee documents copies thereof should not be used or produced before a court of law without obtaining prior permission of the Chairman to that effect.

I have, therefore, permitted the police authorities accordingly, with a caution that my prior permission should be obtained.